

Electric public transport infrastructure

1510. SHRI VIJAY GOEL: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased state:

(a) whether Government has been taking any steps to curb pollution by promoting electric public transport infrastructure in Delhi-NCR areas; and

(b) if so, the details thereof including the timeline of such projects and budgetary allocation for the same?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. The Government has taken steps for promoting electric public transport infrastructure through Phase-II of Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in (FAME-INDIA) scheme. The objective of the Scheme is to reduce dependency on fossil fuel and to address issues of vehicular emissions.

The Scheme is pan India basis including Delhi-NCR for a period of 3 years commencing from 1st April, 2019 with budgetary allocation of ₹ 10,000 crore. On purchase of Electric vehicles for public transport, upfront Incentive is offered under the scheme and also supports creation of necessary Charging Infrastructure for electric vehicles. Under this scheme about 500 electric buses amounting to ₹ 250 Crore (Approx.) Govt, incentive are sanctioned to Delhi-NCR for public transport.

Promotion to manufacturing of electric vehicles

1511. DR. L. HANUMANTHAIAH:

SHRI RAJMANI PATEL:

DR. AMEE YAJNIK:

SHRI P. BHATTACHARYA:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government has taken any steps to promote the manufacturing of electric vehicles;

(b) if so, the details thereof;

(c) the number of electric vehicles sold during the last two years;

(d) whether Government is providing any subsidy to the consumers to purchase electric vehicles in the country; and

(e) if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAKASH JAVADEKAR): (a) and (b) Yes, Sir. Government approved Phase-I of FAME India Scheme in March, 2015 for a period of 2 years w.e.f 1st April 2015 to promote adoption of Electrical Vehicles with an aim to reduce dependency on fossil fuel and to address issues of vehicular emissions. The Phase-I of the Scheme was extended from time to time and the last extension was allowed till 31st March 2019.

Based on outcome and experience gained during the Phase-I of FAME India Scheme and after having consultations with all stakeholders including Industry and Industry Associations, the Government notified Phase-II of FAME India Scheme on 8th March 2019, which is for a period of three years commencing from 1st April 2019 with a Total budgetary support of ₹ 10, 000 crore. This phase will mainly focus on supporting electrification of public and shared transportation, and aims to support through incentives about 7000 e-Buses, 5 lakh e-3 Wheelers, 55000 e-4 Wheeler Passenger Cars and 10 lakh e-2 Wheelers. In addition, creation of charging infrastructure will be also supported to address range anxiety among users of electric vehicles.

(c) Since Automobile Sector is a liberalized Sector, Department of Heavy Industry is not required to maintain the data related to sale of vehicles including Electrical vehicles. However, since inception of the scheme, about 2.8 lakh vehicles have been supported by way of extending demand incentives of about ₹ 359 Crore [Approx.]. As pilot project, 425 e-buses were also supported to various cities/States to promote public transportation.

(d) and (e) Yes, Sir. Under Phase-II of FAME-India Scheme, incentives is being provided to the consumers on purchase of electric vehicles, used for public transport or those registered for commercial purposes in e-3W, e-4W(including Strong Hybrid) segment however, privately owned registered e-2W are also be covered under the scheme. The demand incentive to these electrical vehicles is linked to battery capacity *i.e.* ₹ 10, 000/ KWh subject to capping of 20% cost of these vehicles. Demand incentive is restricted to vehicles with prices less than the threshold value which is ₹ 1.5 Lakh for e-2W, 5 lakh for e-3W and 15 Lakh for e-4W.

Employment of apprentices in CPSUs

1512. SHRI K.K. RAGESH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Central Public Sector Undertakings (CPSUs) are employing apprentices who successfully complete training within the establishment;